

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **02.04.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

02.00 PM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3 R5 R7 Mr. Sriram Venkatavaradan- R4

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in